

**GOVERNMENT OF INDIA**  
**MINISTRY OF LAW & JUSTICE**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**FAMILY COURTS IN TAMIL NADU**

2860

Smt. Jayanthi Natarajan

Will the Minister of COALLAW & JUSTICE be pleased to state :-

(a) the number of family courts functioning in Tamil Nadu as on date along with the details of each of such court;

(b) whether these courts are functional from appropriate buildings and having requisite infrastructure in place; and

(c) if not, the action Government proposes to take to provide the requisite infrastructure to the family courts in the State?

**ANSWER**

MINISTER OF LAW & JUSTICE

(DR. M. VEERAPPA MOILY)

(a) to (c): As per the information received from the Government of Tamil Nadu, 6 Family Courts are functional in Tamil Nadu (three in Chennai and one each in Madurai, Salem and Coimbatore). Provision of court buildings and infrastructure is the concern of State Government. Department of Justice is implementing a scheme under which financial assistance is provided to the States @ Rs. 10.00 lakh per court (Non-Recurring) for construction of the building of the Family Courts. Grant @ Rs. 5.00 lakh per court per annum is provided for meeting recurring expenditure on the Family Courts.